

**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No. 62/1805/2020  
(S.W.P. No. 1875/2007)

This, the 07<sup>th</sup> day of May, 2021

(Through Video Conferencing)



**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Ab Hameed Bhat and others

.....Applicants

(None)

VERSUS

Forest Corporation of J &K and others

....Respondents

(Mr. Sudesh Magotra, ld. DAG)

**ORDER (ORAL)**

**Hon'ble Mr. Anand Mathur, Member (A):**

The T.A. arises out of SWP No. 1875/2007 (T.A. No. 1805/2020) wherein the relief was claimed against the office of State Forest Corporation, Jammu & Kashmir, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**( Anand Mathur )  
Member (A)**

**( Rakesh Sagar Jain)  
Member (J)**

JNS